



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "D" BENCH FOR 08TH OCTOBER 2026 (THURSDAY)
BEFORE HON'BLE SHRI GEORGE GEORGE K, VICE PRESIDENT
AND HON'BLE Ms.S.PADMAVATHY, ACCOUNTANT MEMBER
IN COURT ROOM 1

Srl	Appeal Number	Assmt. Ye	Assessee Name	Counsel	Remarks
1	ITA 56/CHNY/2018	2013-14	[A] FL SMIDTH PRIVATE LIMITED		
2	IT(TP)A 89/CHNY/2019	2007-08	[A] FL SMIDTH PVT. LTD.		
3	IT(TP)A 58/CHNY/2026	2022-23	[A] TRIMBLE INDIA SYSTEMS PVT. LTD. (TPC)		
4	ITA 3173/CHNY/2026	2026-27	[A] ASTHIKA SAMAJAM		
5	ITA 3175/CHNY/2026	2027-28	[A] COIMBATORE AUTO SPORTS AND TRANSPORT TRUST		
6	ITA 3196/CHNY/2026	-	[A] COIMBATORE AUTO SPORTS AND TRANSPORT TRUST		
7	ITA 3197/CHNY/2026	-	[A] COIMBATORE AUTO SPORTS AND TRANSPORT TRUST		
8	ITA 3180/CHNY/2026	2027-28	[A] COIMBATORE AUTO SPORTS AND TRANSPORT TRUST		
9	ITA 3178/CHNY/2026	2025-26	[A] SRI KRUPA TRUST		
10	ITA 3191/CHNY/2026	-	[A] VEDA SASTHRA VIDHYA TRUST		

The Link for Hybrid Hearing is : https://itatchennai.my.webex.com/meet/court_room_1

S.No. 1 to 10
Hds. to
07/10/26
8.10.26

आहरण और विलरन अधिकारी,
Drawing and Disbursing Officer,
आयकर अपीलिय अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai

आहरण और विलरन अधिकारी,
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